

**Dated:-08.04.2011.**

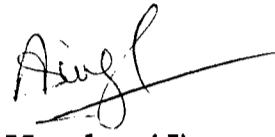
**Hon'ble Sri. Justice Alok Kumar Singh, Member (J)**  
**Hon'ble Sri. D.C. Lakha, Member (A)**

Sri Dharmendra Awasthi, learned counsel for applicant.

Sri S.P. Singh, learned counsel for respondents.

The OA is dismissed as withdrawn with liberty to file fresh OA, if so advised.

  
**Member (A)**

  
**Member (J)**

Amit/-

~~or  
copy order  
dated 08-4-11  
between  
15-4-2011~~